

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.232 - **CP/21(AHM)2023**
With

ITEM No.233 - Cont.A/01(AHM)2023

ITEM No.234 - Cont.A/3(AHM)2023

ITEM No.235 - Com.Appl/10(AHM)2023

ITEM No.236 - Com.Appl/15(AHM) 2023

ITEM No.237 - IA/34(AHM)2023

Proceedings under Section 241 - 242 of Co. Act, 2013

IN THE MATTER OF:

Vishal Rajyaguru & Ors.

.....Applicants

V/s

4Care Lifesciences Pvt Ltd & Ors.

.....Respondents

Order delivered on: 08/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Pavan S. Godiawala, Adv.

ORDER

Re-list before the regular bench on 14.03.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)